

Title: Situation arising out of B.S.F. firing in New-Ghat, Dhubri, Assam.

SHRI ANWAR HUSSAIN (DHUBRI): Thank you, Sir. I would like to draw the attention of the hon. Home Minister to yet another misdeed and a crime committed by a section of BSF personnel at Dhubri on 2.8.05.

Sir, on previous two occasions, I drew his attention, through a memorandum to the hon. Home Minister, to the misdeeds of a section of BSF personnel posted at the Indo-Bangladesh border. In another occasion, at the meeting of the North-East MPs at Shillong, I clearly said and asked for full protection of the bonafide Indian citizens living in the border areas. The instant case is very peculiar.

On the 2nd August, at about 8 p.m., some BSF personnel appeared at New-Ghat in Dhubri town. They divided into some groups and they unauthorisedly entered into the inhabitants of New-Ghat areas. The people protested for their trespass and they also demanded the 'search warrants, as also the presence of the Executive Magistrate. They could not show the search warrants, and they started beating up the general public of that area. A hue and cry was made and people from all around the town gathered there in thousands.

We do not know why the BSF personnel went there. But out of fear, they started firing; and in this firing, at least nine people were injured, of which two of them had been shifted to Guwahati Medical College Hospital.

On the succeeding day, that is, on the 3rd August, a meeting of the Deputy-Commissioner, the Superintendent of Police and the Commandant of BSF, Panbari was held. The district administration wanted to know why BSF entered that area, but they could not answer. They rather denied the presence of the BSF personnel there. When pressure was put on him, he told that it was not BSF, but it was CRPF personnel who opened fire.

Innocent people were tortured and harassed on previous occasions and the present one is a repetition only. Now, through you, Sir, I would like to urge upon the Home Minister to institute a judicial inquiry and the whole Company from Panbari should be transferred and replaced by a new BSF Company.

We also demand a guarantee from the hon. Home Minister that henceforth no citizen will be harassed or oppressed by them. Compensation should also be given to them. With these few words I thank the Chair.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, today morning I had given notice for an Adjournment Motion. I did not want to disturb the proceedings of the House that is why I did not raise it earlier. The infiltration into Bengal has become a disaster now. You can see the Bangladeshis as well as the Indian names in the voter lists. I have both the Bangladeshis and Indian Voter Lists. This is a very serious matter. I would like to know when would it be discussed in the House.

MR. DEPUTY-SPEAKER: That has already been disallowed by the hon. Speaker.

KUMARI MAMATA BANERJEE : You may tell me, Sir, why it has been disallowed. Is it because it is happening in Bengal?*

MR. DEPUTY-SPEAKER: Nothing is going to be recorded.

(Interruptions) .*

SHRI BASU DEB ACHARIA (BANKURA): This is very objectionable. She is casting aspersions on the Speaker.

* Not Recorded.

MR. DEPUTY-SPEAKER: Nothing is going to be recorded.

(Interruptions) .*

SHRI BASU DEB ACHARIA : Sir, why are you allowing her to speak?.

(Interruptions)

MR. DEPUTY-SPEAKER: That notice has already been disallowed by the hon. Speaker. I cannot do anything.

. (Interruptions)

SHRI BASU DEB ACHARIA : Sir, this should not go on record.

MR. DEPUTY-SPEAKER: Nothing is going on record.

(Interruptions) .*

SHRI BASU DEB ACHARIA : Sir, she is making the most objectionable remarks.

MR. DEPUTY-SPEAKER: Nothing is going on record, Shri Acharia.

(Interruptions) .*

उपाध्यक्ष महोदय : कुछ रिकार्ड नहीं हो रहा है।

*...(व्यवधान)...**

MR. DEPUTY-SPEAKER: Please listen to me first.

. (Interruptions)

SHRI BASU DEB ACHARIA : What is going on in the House, Sir? Will you allow all these things?

MR. DEPUTY-SPEAKER: I will not allow all this. Nothing is going on record. Why are you getting so angry?

(Interruptions) .*

MR. DEPUTY-SPEAKER: Madam, nothing is going on record. Please sit down.

(Interruptions) .*

KUMARI MAMATA BANERJEE : Sir, let me know why my motion has been disallowed.

MR. DEPUTY-SPEAKER: You cannot challenge the ruling of the Speaker.

. (Interruptions)

* Not Recorded.

MR. DEPUTY-SPEAKER: You cannot challenge the ruling of the Speaker and the Speaker has already given the ruling.

(Interruptions) .*

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): This is not right, Sir..
(Interruptions)

SHRI BASU DEB ACHARIA : She is casting aspersions on the Chair..
(Interruptions)

SHRI PAWAN KUMAR BANSAL : Sir, this is wholly unfair. No Member can be permitted to cast aspersions on the Chair. *(Interruptions)*

SHRI BASU DEB ACHARIA : She cannot cast aspersion on the Chair.
(Interruptions)

उपाध्यक्ष महोदय : आचार्य जी, आप बैठ जाएं।

...(व्यवधान)

उपाध्यक्ष महोदय : आप जो कुछ कह रही हैं, वह रिकार्ड में नहीं जा रहा है।

(Interruptions) .*

MR. DEPUTY-SPEAKER: Please listen to me.

. *(Interruptions)*

MR. DEPUTY-SPEAKER: Please refer to Kaul and Shakhdar, page 515. It says:

"Refusal to give consent is in the absolute discretion of the Speaker and he is not bound to give any reason."

Now, you please sit down. I am sorry. Nothing is going to be recorded.

(Interruptions) .*

उपाध्यक्ष महोदय : मैडम, यह जरूरी नहीं था कि हम आपको रीज़न बताते कि इस वजह से आपका मोशन रिजैक्ट हुआ। फिर भी क्योंकि मुझे बताया गया है, इसलिए मैं आपको रीज़न बता देता हूँ। रीज़न यह है कि सिमिलर टॉपिक पर आडवाणी जी का मोशन आया था और उस पर बहस हो चुकी है। इसलिए स्पीकर साहब ने आपके मोशन को डिसऐलाऊ कर दिया है। आप स्पीकर साहब की रूलिंग को चैलेंज नहीं कर सकतीं।

...(व्यवधान)

कुमारी ममता बैनर्जी : मैं चैलेंज नहीं कर रही हूँ।(व्यवधान)

श्री पवन कुमार बंसल : उपाध्यक्ष महोदय, एक सेशन में एक सब्जेक्ट पर एक ही मोशन होता है।(व्यवधान)

उपाध्यक्ष महोदय : मैडम, आप बैठ जाएं।

...(व्यवधान)

KUMARI MAMATA BANERJEE : I am not raising the same subject. It is a different subject.

. (Interruptions)

MR. DEPUTY-SPEAKER: This is not to be recorded.

(Interruptions)* .

MR. DEPUTY-SPEAKER: This is not in my power.

. (Interruptions)

MR. DEPUTY-SPEAKER: I cannot do anything.

. (Interruptions)

MR. DEPUTY-SPEAKER: I cannot do anything about it.

. (Interruptions)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : उपाध्यक्ष महोदय, यह परम्परा रही है कि अगर कार्य स्थगन प्रस्ताव रिजैक्ट भी हो जाता है, तो मैम्बर की बात सुन ली जाती है। (व्यवधान) जितनी

देर हाऊस डिस्टर्ब्ड रहा, उतनी देर में तो इन्होंने अपनी बात कह ली होती।.(व्यवधान) बंगाल के लोगों ने यहां हंगामा किया हुआ है। आप इनकी बात सुन लीजिए। .(व्यवधान)

* Not Recorded.

श्री बसुदेव आचार्य : आप नयी परम्परा डाल रहे हैं। .(व्यवधान) हम लोगों का बहुत महत्वपूर्ण विषय है। .(व्यवधान)

कुमारी ममता बैनर्जी : उपाध्यक्ष महोदय, यह हाउस के नियमों के खिलाफ है। .(व्यवधान)

श्रीमती किरण माहेश्वरी (उदयपुर) : उपाध्यक्ष महोदय, महिला एम.पी. की बात सुन ली जाये। .(व्यवधान)

उपाध्यक्ष महोदय : अब मैं कुछ नहीं कर सकता।

...(व्यवधान)

श्री राम कृपाल यादव (पटना) : उपाध्यक्ष महोदय, क्या धमकी से हाउस चलेगा ? .(व्यवधान)

SHRI BASU DEB ACHARIA : Sir, she is wasting the time of the House .
(Interruptions)

MR. DEPUTY-SPEAKER: Nothing would be recorded.

(Interruptions)* .

श्री प्रभुनाथ सिंह : उपाध्यक्ष महोदय, महिलाओं को आरक्षण देने वाले लोग महिला को बात नहीं करने देते। .(व्यवधान) ये लोग उनके लिए आरक्षण की बात तो करते हैं लेकिन महिला की बात नहीं सुनते। .(व्यवधान)

KUMARI MAMATA BANERJEE : This issue is different. (Interruptions)

MR. DEPUTY-SPEAKER: I have to act according to the rules.

. (Interruptions)

SHRI BASU DEB ACHARIA : Sir, I have given a notice. (Interruptions)

KUMARI MAMATA BANERJEE : I also have given a notice. (Interruptions)

SHRI BASU DEB ACHARIA : That notice has been rejected. (Interruptions)

KUMARI MAMATA BANERJEE : Your Party may reject me, but you cannot reject me in this House. (Interruptions)

* Not Recorded.

SHRI BASU DEB ACHARIA : Why were you not present on the day this issue was being debated?. (*Interruptions*) You could have participated in the discussion and could have raised this issue. (*Interruptions*)

KUMARI MAMATA BANERJEE : You cannot direct me. I am not afraid . (*Interruptions*) This is my democratic right to raise this issue. (*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(*Interruptions*)* .

उपाध्यक्ष महोदय : इस इश्यू पर पहले चार घंटे बहस हो चुकी है। अब आप बैठ जाइये।

...(व्यवधान)

उपाध्यक्ष महोदय : आप बैठेंगी या नहीं ?

...(व्यवधान)

कुमारी ममता बैनर्जी : मैं आपसे रिक्वैस्ट कर रही हूँ। .(व्यवधान)

उपाध्यक्ष महोदय : अब मैंने आपसे रिक्वैस्ट की है कि आप बैठेंगी या नहीं।

...(व्यवधान)

कुमारी ममता बैनर्जी : क्या आप मुझे बोलने का मौका नहीं देंगे ? .(व्यवधान)

MR. DEPUTY-SPEAKER: Please sit down.

. (*Interruptions*)

KUMARI MAMATA BANERJEE : The Report of the Amanullah Committee should be submitted. (*Interruptions*)

MR. DEPUTY-SPEAKER: Kumari Mamata Banerjee, I cannot allow this. This motion has already been disallowed. I cannot allow you. इस वक्त मैं आपको एलाऊ नहीं कर सकता क्योंकि स्पीकर साहब ने आपके इश्यू को डिसएलाऊ किया है। इस इश्यू पर पहले चार घंटे बहस हो चुकी है। मुझे आप हाउस की कार्यवाही चलाने दीजिए।

. (*Interruptions*)

KUMARI MAMATA BANERJEE : It is a different issue. This is regarding the infiltration issue in Bengal. (*Interruptions*)

चौधरी लाल सिंह (उधमपुर) : उपाध्यक्ष महोदय, मैं आपकी इजाजत से बोलना चाहता हूँ ।

.(व्यवधान)

* Not Recorded.

श्री अनंत गुढ़े (अमरावती) : उपाध्यक्ष महोदय, आप हाउस को शांत कराइये। .(व्यवधान)

उपाध्यक्ष महोदय, मेरा नम्बर है। .(व्यवधान)

उपाध्यक्ष महोदय : मैंने कहा है कि मैं आपको बोलने का टाइम दूंगा।

...(व्यवधान)

श्री अनंत गुढ़े : उपाध्यक्ष महोदय, ...(व्यवधान) जब तक आप हाउस को शांत नहीं करेंगे तब

तक मैं कैसे बोल सकता हूँ ? ...(व्यवधान)

उपाध्यक्ष महोदय, आप मुझे बोलने का मौका कब देंगे ? .(व्यवधान)

उपाध्यक्ष महोदय : जब मैंने आपको कहा कि आप बैठ जाइए। इनके बाद मैं आपको बुलाऊंगा।

.(व्यवधान)

चौधरी लाल सिंह : उपाध्यक्ष महोदय, मिलिटेंट्स को रीहैबिलिटेड करने के लिए जो सरेंडर

पॉलिसी बनाई गई है। .(व्यवधान)

उपाध्यक्ष महोदय : अनंत गुढ़े जी, आप बैठ जाइए। मैं आपको इनके बाद बुलाऊंगा।

.(व्यवधान)

MR. DEPUTY-SPEAKER: Only Shri Lal Singh's speech will be recorded.

(Interruptions)* .